

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-292(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE COMPANY: M/s. Ang Industries Ltd.


SECTION OF THE COMPANIES ACT: 10,13 & 14 of IBC, 2016

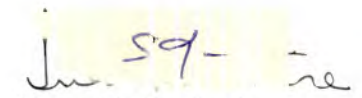
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. G. P. Madaan, Advocate Mr. Ishaan Madaan, Advocate		

For the Respondent (s) : None

Order

Notice be issued to the 5 major Secured Creditors mentioned on page no. 6 of the Petition, returnable on 25th August, 2017. Dasti.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)